

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1020
ANSWERED ON:11.12.2013
FUNDS FOR SHAH NEHAR PROJECT
Singh Smt. Pratibha

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission had approved an amount of Rs. 62.42 crore to be provided to Himachal Pradesh for the Shah Nehar irrigation project; and

(b) if so, the time by which the Government would release the above amount to Himachal Pradesh?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a): Yes madam. The Planning Commission, in the Annual Plan 2012-13, made an additional allocation of Rs 62 crore under Accelerated Irrigation Benefits Programme towards balance realisation on account of Shah Nehar Project subject to necessary approvals. The Cabinet Committee on Economic Affairs subsequently approved a Cabinet Note prepared by the Ministry of Water Resources on "Continuation of Accelerated Irrigation Benefits Programme

(AIBP) and Scheme of National Projects in XII Plan with pari passu implementation of Command Area Development & Water Management (CAD&WM) and changes in policy matters for implementation of AIBP and CAD&WM" with an outlay of Rs 70,200 crore which inter-alia includes Rs 62.42 crore for Shah Nehar Project.

(b): For release of funds under Accelerated Irrigation Benefit Programme, the State Government has to submit its proposal to the Ministry of Water Resources along with the budgetary provisions made against their demand for utilization of this share against the project.